

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO - 989
ANSWERED ON - 08/02/2024

FUNDS UNDER JJM

989. SHRI JAGDAMBIKA PAL:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the funds sanctioned and released by the Government under Jal Jeevan Mission (JJM) in the State of Uttar Pradesh during the last five years, year-wise;
- (b) whether the Government is monitoring the quality of water that is provided under JJM;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether there is any maintenance plan for the infrastructure created under the JJM; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c) Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, since August, 2019, in partnership with States, to make provision of potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to every rural household in the country. ‘Water’ being a state subject planning, approval and implementation of drinking water supply schemes, lies with State/UT governments.

Under the JJM, the details of JJM funds allocated to and drawn by State Govt. of UP, are as under:

(Amount in Rs. Crore)

Year	(JJM Central share)	
	Fund allocated	Fund drawn
2019-20	1,206.28	1,513.14
2020-21	2,570.94	1,295.47
2021-22	10,870.50	5,435.25
2022-23	12,662.05	9,496.54
2023-24 (as on 05.02.2024)	20,884.45	18,311.96

Source: JJM-IMIS

Under the JJM, Bureau of Indian Standards’ BIS:10500 standards have been adopted as prescribed norms for quality of tap water service delivery.

To assure safe water supply, the States/UTs have been advised to carry out testing of water quality on a periodic basis, i.e. at least once in a year for chemical and physical parameters, and twice in a year for bacteriological parameters and take remedial action wherever necessary.

In order to provide reliable drinking water testing services, 2,118 drinking water quality testing laboratories have been set up at different levels viz. State, District, sub-division and/ or block level in the country as on date. Moreover, the States/ UTs have opened water quality testing laboratories to general public for testing of their water samples at a nominal rate.

An online JJM – Water Quality Management Information System (WQMIS) portal has been developed to enable States/ UTs to report testing of water samples. Since launch of JJM, year-wise, testing of water quality samples in the laboratories has increased from around 40 lakh samples in 2018-19 to more than 61.7 lakh samples in 2023-24 (till 05.02.2024). Similarly, testing of water quality using FTKs has increased from around 11 lakh samples in 2018-19 to 1.02 crore water samples during 2023-24 (till 05.02.2024). The State-wise details of water quality test reported through WQMIS are available in public domain on JJM Dashboard and can also be accessed at: <https://ejalshakti.gov.in/WQMIS/Main/report>.

In order to involve the community in water quality monitoring and surveillance the States/ UTs have been advised to identify and train 5 persons, preferably women, in every village to conduct water quality testing using Field Testing Kits (FTKs)/ bacteriological vials at village level and report the same on the WQMIS portal. So far, as reported by States/UTs, more than 23.68 lakh women have been trained for testing water using FTKs.

(d) & (e) The JJM Operational Guidelines emphasize the role of the community in planning, implementation, management, and operations and maintenance of in-village water supply infrastructure. The States/ UTs have been advised to devise comprehensive operation and maintenance (O&M) policy for the water supply infrastructure created.

The Gram Panchayat or its sub-committee i.e. Village Water and Sanitation Committee (VWSC)/ Pani Samiti/ User Group etc. with at least 50% women members are required to operate and maintain the in-village water supply. A Margdarshika for Gram Panchayats & VWSCs has been shared with States/ UTs to carry out the O&M work. The Gram Panchayat and/ or its sub-committee, i.e. VWSC/ Pani Samiti/ User Group, etc. are empowered to open an account to receive funds for O&M from different sources such as incentive fund from JJM, Finance Commission grants and community contribution to meet the recurring charges.
